#### Development of FPIs

#### †1007. SHRI RAMCHANDRA PRASAD SINGH:

### SHRI RAM JETHMALANI:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether it is a fact that several incentives are given for the development and expansion of food processing industries of the country;
  - (b) if so, the Government's reaction thereto;
- (c) the number of industrial units functional in the country as on December, 2010 and number of such units in which foreign investments have been made; and
  - (d) the average capital investment on the basis of industrial units in the country?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI HARISH RAWAT): (a) and (b) Yes, Sir. The Ministry of Food Processing Industries (MFPI) has been implementing various plan schemes for promotion and development of food processing sector *i.e.* i) Scheme for Infrastructure Development with major components *i.e.* Mega Food Park, Cold Chain, Modernization of Abattoirs and Value Added Centres, ii) Setting up of Technology Upgradation/Modernization/Expansion of FPI, iii) Scheme for Quality Assurance, Codex Standards and R&D iv) Scheme for Human Resource Development, v) Scheme for Strengthening of Institution and vi) Scheme for Upgradation of Quality of Street Food. All implementing agencies engaged in setting up/expansion/modernization of food processing industries covering all segments are eligible for financial assistance. The implementing agencies include Central/State Government organizations/PSUs/NGOs/Cooperative societies and private sector units and individuals.

Ministry of Food Processing Industries extends financial assistance in the form of grant-in-aid to entrepreneurs @ 25% of the cost of Plant & machinery and Technical Civil Works subject to a maximum of Rs. 50 lakhs in general areas or 33.33% subject to a maximum of Rs. 75 lakhs in difficult areas under the Scheme of Technology Upgradation/Establishment/Modernization of food processing industries in the country.

(c) and (d) As per the competitiveness report of National Manufacturing Competitiveness Council (NMCC) there are 25,367 registered food processing units in the country whose total

<sup>†</sup>Original notice of the question was received in Hindi.

invested capital is Rs. 84,094 crores. As per the data provided by the Department of Industrial Policy & Promotion, the number of units wherein foreign direction investment has been approved during the last three years is as under:

| Year (April-March)  | Number of units | FDI in Rs. crore | FDI in US \$ million |
|---------------------|-----------------|------------------|----------------------|
| 2007-08             | 69              | 274.57           | 69.08                |
| 2008-09             | 72              | 455.30           | 102.64               |
| 2009-10             | 164             | 1316.27          | 279.33               |
| 2010-11 (upto Dec.) | 67              | 595.83           | 130.74               |

# Request to hand over slipway complex at fisheries harbour Thoppumpady to KSINC

1008. SHRI M.P. ACHUTHAN: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government of Kerala has requested Central Government to hand over the slipway complex at Fisheries Harbour, Thoppumpady, which has been given to Cochin Port Trust for many years to Kerala Shipping and Inland Navigation Corporation (KSINC); and
  - (b) if so, the details thereof and Government's decision thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARUN YADAV): (a) and (b) Yes, Sir. The Government of Kerala has requested the Ministry of Agriculture for long term lease of the slipway complex at Fisheries Harbour, Thoppumpady to the Kerala Shipping and Inland Navigation Corporation (KSINC). The Cochin Port Trust, which is managing the fishing harbour has submitted a draft tripartite agreement to be executed between Ministry of Agriculture, Cochin Port Trust and KSINC.

## Schemes for promoting FPIs

1009. SHRI K.N. BALAGOPAL: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government is extending new schemes for promoting value added products in food processing industries;